

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/13(CHE)/2022
NAME OF THE PETITIONER(S) : M/s Livedigital Marketing Solutions
Private Limited
NAME OF THE RESPONDENTS : M/s Confluence Internet Private Limited
& Others
UNDER SECTION : Sec 241 of CA, 2013

ORDER

Present: Ld. Counsel Ms. Himani for the Petitioner.

Ld. Counsel Ms. Ancy George for the Respondent No. 2.

Ld. Counsel for the Petitioner is stated to be held up in the High Court in a part heard matter.

At request, list the petition for hearing on **04.09.2024. (physical hearing)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)